

Title:Press Release

Reference No.:-- Date:31/03/2020

2nd tranche of approvals under the Regulatory Sandbox

PRESS RELEASE

Attention is drawn to Authority's Press Release dated 16-09-2019 inviting applications for the Regulatory Sandbox from 15th September, 2019 till 14th October, 2019.

The Evaluation Committee constituted as per the Authority order dated 25th October, 2019 has evaluated second tranche of proposals related to Non-Life, Life and Intermediaries and made their recommendations to the Authority.

Under the powers granted to Chairman, IRDAI under Reg 6 of the IRDAI (Regulatory Sandbox) Regulations, 2019, the Authority approves the following proposals under the Regulatory Sandbox. The period of approval is from 1st May, 2020 to 31st, October, 2020. The details of the approved proposals are as follows:

S.No	Application ID	Applicant Name	Proposal Name
		NON-LIFE	
1	44	Bajaj Allianz General Insurance Co Ltd	V-Pay Motor Insurance Product
2	78	TATA AIG General Insurance Co Ltd	Standalone Own Damage Agreed Value Two Wheeler Policy
3	85	Go Digit General Insurance Ltd	Network based Accidental Insurance for Rented Motor Vehicle
4	2	Reliance General Insurance Co Ltd	Livelihood Protection
5	131	TATA AIG General Insurance Co Ltd	Parametric Insurance
6	73	TATA AIG General Insurance Co Ltd	Credit Insurance for TReDS Platform
7	134	ICICI Lombard General Insurance Co Ltd	Trade Credit Insurance for SME
8	47	Bajaj Allianz General Insurance Co Ltd	Total Business Protection
9	75	TATA AIG General Insurance Co Ltd	Loss limit Insurance
		LIFE	
10	67	ICICI PruLife Insurance Co Ltd	Loyalty program
11	232	India First Life Insurance Co Ltd	Loyalty program
12	33	HDFC Life Insurance Co Ltd	Health India Account
13	61	ICICI PruLife Insurance Co Ltd	Health Savings
14	62	ICICI PruLife Insurance Co Ltd	Outpatient Health cover
15	68	ICICI PruLife Insurance Co Ltd	Disease management
16	64	ICICI PruLife Insurance Co Ltd	Dynamic term cover

Dated: 31st March, 2020